

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.318**

IA-1543/2019 IA-6087/2022 IA-4698/2022

In

IB-431(ND)/2019

**IN THE MATTER OF:**

M/s. Shree Balaji Refractories Co.

**.... APPLICANT/PETITIONER**

**Vs.**

M/s. RGTL Industries Ltd.

**.... RESPONDENT**

**SECTION**

**U/s 9 IBC code 2016**

**Order delivered on 09.11.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the RP

: Mr. Karan Gandhi, Mr. Shivam Gautam, Advocates  
for RP

For the Respondent

: Mr. Shivam Gautam, Advocate in IA-1543/2019

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 30.11.2023.

Sd/-  
**(Court Officer)**